



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.04.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 01.04.2025 & 02.04.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 3001 of 2022 Part Heard	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Ors. With	01.04.2025	01.05.2025
2.	Comp. App. (AT) (Ins) No. 142 of 2023 & I.A. No. 526, 2223 of 2023 (With Defects) Part Heard	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	01.04.2025	01.05.2025
3.	Comp. App. (AT) (Ins) No. 66 of 2023 & I.A. No. 2220 of 2023 Part Heard	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd.	01.04.2025	01.05.2025

4.	Comp. App. (AT) (Ins) No. 781 of 2023 & I.A. No. 3795 of 2023 Part Heard	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	01.04.2025	01.05.2025
5.	Comp. App. (AT) (Ins) No. 1046 of 2023 & I.A. No. 3585, 3586 of 2023 Part Heard	IDBI Bank Ltd. Vs. ARM Infra & Utilities Pvt. Ltd.	02.04.2025	02.05.2025
6.	Comp. App. (AT) (Ins) No. 1208 of 2023 & I.A. No. 4141, 4245 of 2023 (With Defects) Part Heard	STR Holdings, Inc. Vs. Lucent Cleanenergy Pvt. Ltd.	02.04.2025	05.05.2025
7.	Comp. App. (AT) (Ins) No. 570 of 2023 & I.A. No. 1867 of 2023 Part Heard	Prism Johnson Ltd. Vs. Doosan Power Systems India Pvt. Ltd.	02.04.2025	06.05.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar